

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-16/143/ND/2017

IN THE MATTER OF:

Mr. Tanu Gupta

.. PETITIONER

SECTION :

Under Section 441 (165)

Order delivered on 26.10.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Ashutosh Gupta, Advocate
For the Respondents : -

ORDER

Learned Counsel for the petitioner is present. Heard the matter ^{in part.} The matter is adjourned to 02.11.2017 for clarifications in relation to prosecution launched by ROC.

Sd-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
26.10.2017